

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.20/2020

In the matter of:

Mukesh Mehta & Ors

Appellant

Vs

Silver Land Developers Pvt Ltd & Ors

Respondent

Mr. Ritin rai, Sr. Advocate, Mr. Dinesh Tiwari, Ms Jaikriti S Jadeja and Mr Ansh Karnavak, Advocates for appellant.

Mr. Abhijit Singh, Mr Bantim, Mr Debopriya Mulik, Mr. Nikhil Pratap, Advocates for R2 to R4.

Mr Somesh Dhawan, Mr. Gaurav Nair, Kritya Sinha, Advocates for R5.

ORDER

28.01.2020- Additional affidavit filed by the appellant is taken on record. Copy supplied to respondents. Respondents have taken notice of this appeal. Heard learned counsel for the parties at length. Arguments concluded.

Judgement reserved.

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Dr.Ashok Kumar Mishra)
Member (Technical)**

Bm/kam